

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1246**

**TO BE ANSWERED ON THE 18th DECEMBER, 2018 / AGRAHAYANA 27, 1940
(SAKA)**

MoU ON HUMAN TRAFFICKING

1246. SHRIMATI VASANTHI M.:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that India and Myanmar had held deliberations on a proposal to sign a Memorandum of Understanding on handling human trafficking with a focus on Rohingyas who are also victims of trafficking;

(b) if so, the details thereof;

(c) whether it is also true that there are nearly 40,000 Rohingya Muslims spread across India; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): No Madam.

(b): Does not arise

(c) & (d): The entry of illegal migrants is clandestine and surreptitious and therefore accurate number of such illegal migrants staying in the country is not available. However, as per an estimate, more than 40,000 illegal Rohingya immigrants are presently staying in India mostly in the States of J&K, Telangana, Punjab, Haryana, Uttar Pradesh, Delhi and rajasthan.
